

SPECIAL BENCH

ITEM NO.193

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.84/ALD/2022

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRISM JOHNSON LIMITED V/S BHOLA SINGH JAIPRAKASH CONSTRUCTION LIMITED.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vijayesh Atre with
Sh. Aarya Chhangani, Adv.

: For the Petitioner

ORDER

- 1. Ld. Counsel representing the petitioner states that the pleadings in this case have been completed.**
- 2. Let the matter be adjourned for final hearing on 29th July, 2024 before the Regular Bench.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*